

- (b) if so, the details thereof; and
- (c) how these developers would be compensated?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) No, Sir.

- (b) and (c) Do not arise.

NHAI projects in Tamil Nadu

1714. SHRIMATI SASIKALA PUSHPA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of various ongoing projects of the National Highways Authority of India (NHAI) in Tamil Nadu;
- (b) the details of present status of each of such project and the likely time of completion of each of them;
- (c) whether it is a fact that many of them are delayed, resulting in cost-overruns;
- (d) if so, the details thereof; and
- (e) the details of efforts made by Government for their early completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The details of on-going projects of the National Highway Authority of India (NHAI) in the State of Tamil Nadu are given in Statement (*See* below).

(c) and (d) The delays are only in the projects implemented under BOT mode and as such cost-overruns not attributed to the NHAI.

(e) The steps taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by NHAI headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as in the Held units for expeditious completion.

Statement*Details of ongoing projects of NHAI in the State of Tamil Nadu*

Sl. No.	NH No.	Name of project	Length (in km)	Present progress(%)	Likely date of completion
1.	5	Six laning of Chennai -Tada section	43.40	55.65	One year after un-encumbered Land (balance) is handed over
2.	7	Six laning of Hosur -Krishnagiri section	59.87	98.60	31.03.2016
3.	46	Six laning of Krishnagiri - Wallajapet section	148.30	96.21	One and half year after un-encumbered Land (balance) is handed over
4.	4	Six laning of Poonamalle-Wallajapet section	93.00	11.83	31.03.2017
5.	67	4-laning of Trichy -Karur section	79.82	83.06	One and half year after un-encumbered Land (balance) is handed over
6.	47	4 laning of Chengapalli -Walayar section	54.83	93.98	March '2016
7.	205	Four laning of Tirupati -Tiruthani - Chennai	124.70	85.70	One year after un-encumbered Land (balance) is handed over
8.	45 E, & 220	Dindigul - Theni - Kumili section	133.72	61.73	31.12.2016
9.	66	Tindivanam - Krishnagiri section	182.18	59.43	31.12.2016
10.	210	Trichy - Karaikudi section	106.96	85.73	31.08.2016
11.	67	Nagapattinam -Thanjavur section	78.53	0.05	28.12.2017
12.	226	Thirumayam -Manamadurai section	77.72	46.30	16.01.2017
13.	226	Thanjavur - Pudukkottai section	55.22	39.80	13.11.2016
14.	210	Karaikudi -Ramanathapuram section	80.00	Work just started	14.06.2017
15.	49	Madurai -Ramanathapuram section	1 15.77	4.25	16.11.2017